

## Central Administrative Tribunal Principal Bench: New Delhi

OA 2548/96

New Delhi this the 10th day of December 1996. Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Yunus Son of Shri Alla Baux R/o A-7 Ganesh Nagar Delhi - 110 092.

... Applicant.

(By Advocate: Shri Shekhar)

Versus

- Director General Doordarshan parliament Street New Delhi.
- 2. Chief Engineer- North Zone Akashwani & Doordarshan Jamnagar House, Shahjahan Road New Delhi.
- 3. Director (Akashwani & Doordarshan) Jamnagar House, Shahjahan Road New Delhi.

... Respondents.

## ORDER (Oral)

## Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant wishes to withdraw the application with liberty to take appropriate proceedings. Grnting that liberty, the application is closed as withdrawn.

(A.V.Haridasan) Vice Chairman (J)

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